

DIVISION BENCH
COURT - I

S-3

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/299(KB)2022
IA(IBC)(LIQ.)/12(KB)2024

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24TH APRIL 2024

IN THE MATTER OF	RAHUL CARBON COMMERCIALS PRIVATE LIMITED VS NEW HIND SILK HOUSE PRIVATE LIMITED
UNDER SECTION	IBC UNDER SEC 7

Appearance(via video conference/physically)

For Resolution Professional

Mr. Rishav Banerjee, Adv.

Ms. Prerna Saha, Adv.

ORDER

1. Ld. Counsel for the Resolution Professional present.
2. Post this matter on **21.05.2024**.

**Balraj Joshi
Member (Technical)**

**Rohit Kapoor
Member (Judicial)**